

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.101/230/HDB/2017
NAME OF THE COMPANY	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	anil@pamadvocates.com 9885314234	P. Anil Mukherji

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao, Adv. for ROC & Reg.	CGSC	9848747808	B. Appa Rao

Heard, Shri.P.Anil Mukherji, learned counsel for the petitioner and Shri.B.Appa Rao, ROC.

The learned counsel for the petitioner requested time to clarify the points. Registry to issue notice to Income Tax Department, directing to file his comments positively before 10.10.2017. Post the case on 10.10.2017.


Member (Technical)


Member (Judicial)